

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1967/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.07.2018**

NAME OF THE PARTIES: Kumkum Buildcon Pvt. Ltd.

v/s.

Hubtown Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

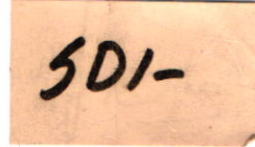
26. C.P. (IB)-1967/(MB/2018)

Both sides present. The counsel for the petitioner submits that he has received reply only on Saturday and he seeks time to file rejoinder. Time granted. List this matter on 10.08.2018.



V. NALLASENAPATHY
Member (Technical)

/PS/



BHASKARA PANTULA MOHAN
Member (Judicial)